



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,20th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR

COURT NO: 101

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1661/2019 in MACApp./4000/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus MRS. PADUMI KALITA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. M TALUKDAR MD. S ISLAM MR. A SHAKIL
	WITH MACApp./4000/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MRS PADUMI KALITA AND 2 ORS		
2	WP(C)/536/2020 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, EDU
3	WP(C)/2019/2020	AFTAB UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. B U LASKAR	SC, SEC. EDU. MR. D P MANDAL (R-6) MS J RAJKUMARI (R-6)
4	WP(C)/2349/2020 FIXED	USHA RANJAN DUTTA Versus THE UNION OF INDIA AND 4 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (R-1,2,3,4) ASSTT.S.G.I.
5	WP(C)/5114/2020 FIXED	JINTU GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 20/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A./382/2015 in MACApp./249708/2015	NATIONAL INSURANCE CO. LTD. Versus MRS. ROKIA BEGUM and 7 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MS.N MODI(R-11) MR.I A TALUKDAR(R- 1&8) MR.F K R AHMED(R-10) MR.M K HUSSAIN(R-10) MS.S Y AHMEDR-10 MR.S DUTTA(R-11) MR.SIDHANT DUTTA(R-11)
	WITH MACApp./249708/2015 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MRS ROKIA BEGUM and 10 ORS		
2	MC/603/2015 CAVT. NO. 1745/2014 in RSA SL.NO. 232547	GURU PRASAD SARMA and 3 ORS Versus PUSPA CHANDRA SARMA and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR
3	MC/1175/2015 in MACApp./247687/2015	MRS. ANOWARA BEGUM Versus SHOWKAT ALI and ANR,	MR. M A SHEIKH MS.A BEGUM MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N MODI(R-2) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTAR-2
	WITH MACApp./247687/2015 (Filing Number)	MRS ANOWARA BEGUM Versus THE BRANCH MANAGER OF NEW INDIA ASSURANCE CO LTD		
4	MC/1192/2015 in MACApp./248400/2015	SMTI GITA MONI DEKA and 2 ORS, Versus REGIONAL MANAGER and 3 ORS,	MR.M TALUKDAR	MS.N MODI(R-3) MSP DEHINGIAR-3 MR.S K GOSWAMI(R-1) MS.M CHOUDHURY(R-3) MR.N BARMAN(R-1) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)
	WITH MACApp./248400/2015 (Filing Number)	SMTI GITA MONI DEKA and 2 ORS, Versus REGIONAL MANAGER and 3 ORS,		
5	MC/62/2016 in RSA SL.NO. 221259/14	ANUP BASUMATARY and 4 ORS, Versus RUKMA BURAGOHAIN and ANR	MR.B PATHAK MS.J PHUKAN MR.M SINGHA	

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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./63/2017	DILIP BHANJA Versus THE STATE OF ASSAM and ANR.	MR.M K SARMA MS.T SOM MS.S KALITA MR.H DAS	PP, ASSAM
2	Crl.Pet./975/2018	NIKUMONI AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA MS. S D SAIKIA MS B DEVI	MR. A GANGULY (R-3) PP, ASSAM
3	Crl.Rev.P./394/2019 WITH LCR 1 FILE	MOHIBUL MULLAH Versus ASMINA PARBIN	MR. A ROSHID MS. T BEGUM	
4	WP(C)/4435/2019 FIXED	SABITA BARUAH Versus STATE OF ASSAM AND 8 ORS.	MR. S N ADHYAPAK MS. B DAS	SC, ELEM. EDU GA, ASSAM MD. M H CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA
5	WP(C)/8061/2019 FIXED	LALITA NARZARY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, BTC

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